

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 174 of 2013

Dated : 1st October, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. ... **Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

Parties have filed their respective written submissions.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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